

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00557/2018

DATED THIS THE 12TH DAY OF MARCH, 2019

HON'BLE DR K. B SURESH....MEMBER (J)

Anthonydass A
S/o Sri Antharaj B
Aged about 61 years
Retired Sr. Tech/Engg/SBC
180, Kesare,
R.S. Naidu Nagara, 3rd Stage,
8th A cross, Mysore – 570 007
...Applicant

(By Advocate Shri K. Shivakumar)

Vs.

1. Union of India,
Represented by General Manager
South Western Railway,
Hubli

2. Senior Divisional Personnel Officer
S.W. Railway,
Bangalore

...Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

After discussion with both the counsels, the matter is settled. For the first six months from the date of retirement, the Railways need not pay any interest.

For the balance 7 months, let they pay interest at the rate of pending GPF rates.
This they may do within one month next.

2. The OA is disposed off. No order as to costs.

(DR K B SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the Applicant in OA No.170/00557/2018

Annexure A1 : Copy of O.O. No. E. Cell 155/99 dated 30.12.1999

Annexure A2 : Copy of service certificate

Annexure A3 : Copy of representation dated 09.03.2018

Annexures with Reply Statement

Annexure R1: Copy of payment of DCRG bill

Annexures with memo

Annexure R2: Copy of the South Western Railway statement showing details of service of the applicant

Annexure R3: Copy of the South Western Railway letter dated 03.05.2018

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